

PROCEEDINGS OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE,  
MEDAK AT SANGAREDDY

Present: Smt. K.Sai Rama Devi, B.A.,LL.M.,  
Prl. District & Sessions Judge,  
Medak at Sangareddy

Sub: PUBLIC SERVICES -T.J.M.S.S. - Internal  
Transfer of Staff of Subordinate courts those  
retained for more than 3 years in a particular  
seat/station- Transfer & postings of  
STENOGRAPHER **GRADE-II** - Orders - Issued -  
Reg.

Ref:1 The Hon'ble High Court Circular in ROC  
No.269/2019-C-3 Dt.22-02-2019.

Proceedings Order Dis.No.26 52/2019/Admn. Date: 06.5.2019

Pursuant to the circulars of the Hon'ble High Court referred above, the Principal District and Sessions Judge, Medak at Sangareddy is pleased to issue the following Postings and Transfer orders which shall come into force with immediate effect.

The Stenographer Grade-II, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row.

Sl. No.	Name and Designation of the Stenographer Grade-II	Transferred and Posted as
<b>1</b>	<b>2</b>	<b>3</b>
1	Sri B.Srikanth Kumar, Stenographer Grade-II, Senior Civil Judge's Court, Siddipet	Transferred and posted as Stenographer Grade-II, Senior Civil Judge's Court, Medak Vice Sri K.Rajesh Stenographer Grade-II Transferred
2	Sri K.Rajesh, Stenographer Grade-II, Senior Civil Judge's Court, Medak now on deputation at Principal Junior Civil Judge's Court, Gajwel	The earlier deputation of the individual to work in the court of the Prl. Junior Civil Judge, Gajwel is cancelled and he is transferred and posted as Stenographer Grade-II, Senior Civil Judge's Court, Siddipet vice Sri B.Srikanth Kumar Stenographer Grade-II Transferred

The Judicial Officers concerned are hereby directed not to entertain any application for leave from the individuals concerned. The above individuals are hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Judicial Officers concerned are further hereby directed to ensure that the above individuals have completed arrears of work if any and handed over the charge of their post and issue Last Pay Certificates.

The Judicial Officers concerned are hereby directed to send the joining reports of the individuals to the Principal District Court, Medak at Sangareddy.

All the Stenographers Grade-II shall be relieved from their present posts on or before 14.05.2019 and join in their new posts on or before 21.05.2019 without fail.



PRINCIPAL DIST. & SESSIONS JUDGE,  
MEDAK AT SANGAREDDY

To

The individuals through their Presiding Officers concerned.

Copies to:

1. The Senior Civil Judge, Medak
2. The Senior Civil Judge, Siddipet
3. The Principal Junior Civil Judge, Gajwel
4. The Sr. Superintendent, Accounts Section, District Court, Medak at Sangareddy
5. The President, T.S. Judicial Employees' Association, Medak at Sangareddy.